

HIGH COURT OF TRIPURA
AGARTALA

No.F.54 (1)-HC/2014-2017/7572

13th April, 2017

NOTIFICATION

Hon'ble the Chief Justice has been pleased to direct that during the ensuing Summer Vacation, 2017 w.e.f. 15.05.2017 to 25.05.2017, the Courts will be in session on 15.05.2017, 16.05.2017, 17.05.2017 & 18.05.2017 and the old MAC Appeals and Criminal Appeals along with other urgent matters will be taken up. During the aforesaid period (from 15.05.2017 to 18.05.2017), Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra will sit in the Single Bench and in case of necessity, Division Bench will be constituted.

During the period from 15.05.2017 to 18.05.2017, the Registry of the High Court will remain fully functional from 10.00 AM to 05.00 PM; and from 19.05.2017 to 25.05.2017 the Registry of the High Court will remain open on all working days from 10.30 AM to 01.30 PM.

Limitation will not run during the period from 19.05.2017 to 25.05.2017.

By Order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

No.F.54 (1)-HC/2014-2017/7573-607

13th April, 2017

Copy to: -

01. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
02. The Secretary, Tripura High Court Bar Association, Agartala;
03. The Secretary, Tripura Bar Association, Agartala;
04. The Chairman, Bar Council of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
07. The LR & Secretary, Law, Govt. of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur;
11. The Judge, Family Court, Agartala, West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District;

12. The Member Secretary, Tripura State Legal Services Authority, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
15. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. The Deputy Registrar(s), High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
20. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
21. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
22. The Assistant Registrar(s), High Court of Tripura, Agartala;
- ✓ 23. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
24. The Librarian-cum-RO, High Court of Tripura, Agartala;
25. The Superintendent(s), High Court of Tripura, Agartala;
26. The Court Master(s), High Court of Tripura, Agartala;
27. The Court Officer, High Court of Tripura, Agartala for information and necessary action;
28. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
29. All the Personal Assistants, High Court of Tripura, Agartala;
30. The Bench Clerk(s), High Court of Tripura, Agartala;
31. All the Sections, High Court of Tripura, Agartala;
32. Notice Board of the Court-house;
33. No.F.40 (1)-HCT/Judl/ROSTER/2017; and
34. Order File.

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REGISTRAR (JUDICIAL)